GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 566 TO BE ANSWERED ON 18TH NOVEMBER, 2016

MEDICAL COLLEGES

566. SHRI V. ELUMALAI:

DR. C. GOPALAKRISHNAN: SHRI RAM CHARAN BOHRA:

SHRI HARISHCHANDRA CHAVAN:

SHRI HARISH MEENA: MOHAMMED FAIZAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of medical colleges in the country along with the total number of medical seats available, State/UT-wise;
- (b) the existing norms for establishing new medical colleges in the country and increasing seats in them;
- (c) whether the Government proposes to open new medical colleges by relaxing the existing norms in view of the increasing demand of doctors in the country, if so, the details thereof State/UT-wise:
- (d) whether the Government has received a number of proposals/application from various States for opening new medical colleges and increasing the seats in the existing medical colleges, if so, the details thereof and action taken thereon:
- (e) whether the Government has taken note of large number of seats in private medical colleges being sold for huge sums, if so, whether the Government is planning to set up an independent body to look into such money laundering practices, if so, the details thereof; and
- (f) whether the Government has assessed/conducted any survey of the performance of doctors who passed out from private medical colleges, if so, the findings thereof and corrective measures taken thereon?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a) Statement is at annexure A.

- (b) Permission to new Medical Colleges/ increase of seats in existing medical colleges is governed under Section 10 A of Indian Medical Council Act, 1956. The minimum requirements in terms of infrastructure, faculty and clinical material for 50/ 100/ 150/ 200/ 250 students admission is prescribed separately under the Minimum Standard Requirement Regulations, 1999 of MCI. The permission is granted by Central Government on the recommendation of Medical Council of India which causes an assessment of facilities as prescribed under the regulations.
- (c) To facilitate the setting up of new medical colleges, the minimum standard requirements for 50/100/150 intake capacity were rationalized and notified by MCI in July, 2015. The Central Government is also implementing a Centrally sponsored scheme for establishment of new medical colleges attached with district/referral Hospitals in underserved areas of the country.
- (d) The Central Government received 85 applications for establishment and 27 applications for increase of seats in existing medical colleges for the academic session 2017-18. State/ UT wise list is at Annexure B. The applications received have been forwarded to MCI for evaluation and recommendation
- (e)In case of private medical colleges, the fee structure is decided by a Committee set up by the respective State Governments under the chairmanship of a retired High Court Judge in pursuance of the directions of Hon'ble Supreme Court of India. It is for the Committee to decide whether the fee proposed by an institute is justified and the fee fixed by the Committee is binding on the institute.
- (f) No. The Central Government has introduced the National Eligibility cum Entrance Test [NEET] for admission to all medical courses including in private medical colleges.

STATE WISE DETAILS OF MEDICAL COLLEGES FOR AY 2016-17								
SI.		Government		Prive	Private		Total	
No.	State	No. of Colleges	Seats	No. of Colleges	Seats	No. of Colleges	Seats	
1	Andhra Pradesh	13	2050	19	2750	32	4800	
2	A & N Islands	1	100	0	0	1	100	
3	Assam	6	726	0	0	6	726	
4	Bihar	9	950	4	400	13	1350	
5	Chandigarh	1	100	0	0	1	100	
6	Chhattisgarh	6	650	3	450	9	1100	
7	Delhi	6	900	2	200	8	1100	
8	Goa	1	150	0	0	1	150	
9	Gujarat	11	1930	14	1600	25	3530	
10	Haryana	4	500	6	750	10	1250	
11	Himachal Pradesh	3	300	1	150	4	450	
12	Jammu & Kashmir	3	400	1	100	4	500	
13	Jharkhand	3	350	0	0	3	350	
14	Karnataka	18	2300	38	5945	56	8245	
15	Kerala	9	1250	24	2800	33	4050	
16	Madhya Pradesh	6	800	12	1800	18	2600	
17	Maharashtra	22	3050	28	4070	50	7120	
18	Manipur	2	200	0	0	2	200	
19	Meghalaya	1	50	0	0	1	50	
20	Orissa	3	650	5	600	8	1250	
21	Pondicherry	1	150	7	1050	8	1200	
22	Punjab	3	500	7	875	10	1375	
23	Rajasthan	8	1450	8	1200	16	2650	
24	Sikkim	0	0	1	100	1	100	
25	Tamil Nadu	23	3015	26	3600	49	6615	
26	Telangana	6	1000	18	2650	24	3650	
27	Tripura	2	200	0	0	2	200	
28	Uttar Pradesh	16	2049	29	4000	45	6049	
29	Uttarakhand	3	350	3	450	6	800	
30	West Bengal	14	2150	4	550	18	2700	
31	AIIMS	7	673	0	0	7	673	
32	JIPMER	1	150	0	0	1	150	
	TOTAL	212	29093	260	36090	472	65183	

Applications received for Establishment of New Medical Colleges/Increase of seats in existing Medical Colleges for the Academic Session 2017-18

Srl. No.	State/UT	No. of applications for establishment of new Medical Colleges	No. of applications for increase of seats in existing Medical Colleges
1	Andhra Pradesh	5	1
2	Bihar	2	0
3	Chhattisgarh	2	0
4	Gujarat	2	2
5	Haryana	6	1
6	Himachal Pradesh	3	0
7	Jharkhand	1	0
8	Karnataka	5	9
9	Kerala	5	1
10	Madhya Pradesh	6	0
11	Maharashtra	3	2
12	Mizoram	1	0
13	odisha	2	1
14	Rajasthan	10	4
15	Tamil Nadu	4	4
16	Telangana	6	1
17	Uttar Pradesh	18	1
18	Uttrakhand	1	0
19	West Bengal	3	0
	Total	85	27